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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 28.09.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.100/ 2017	-	For Clarifica- tion	621A (220)	Pune-Embassy Projects Pvt. Ltd., Vs ROC, Karnataka

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	THIRUPAL MORTGAGE PCS 9448384064	Petitioner	

PCS for petitioner is present. He has filed one more decision of NCLT, Chennai Bench and contended that the office can be compounded under the old Act if the violation is under the Companies Act, 1956.

List it on 04.10.2017.


MEMBER (J)


MEMBER (T)